

Flood Management

10098. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any project for long term flood management has been proposed by Kerala; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). A report on deeping and widening the leading channel to Thottappally spillway and allied protection works estimated to cost about Rs. 14 crores received in September, 1986 was examined in Central Water Commission and comments were sent in July, 1987. The State Government has been requested in February, 1990 to submit modified project report.

Reduction in Radial Distance Between Sugar Mills

10099. SHRI MADHAVRAO SCINDIA:
SHRI R.N. RAKESH:
SHRI PHOOL CHAND VERMA:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether there is a proposal to withdraw or dilute the distance clause in the matter of issuing new licences for setting up sugar mills; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). The Central Government is considering the

various aspects of the new licensing policy for the sugar industry to be followed during the VII th Five Year Plan including the distance criteria between the existing and proposed factory. The policy is expected to be finalised and announced shortly.

Member of Medical Council of India

10100. SHRIGANGA CHARAN LODHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the particulars of members and office bearers of the Medical Council of India, who have completed their terms as on 1.3.90; and

(b) the time by which the resultant vacancies existing in MCI are likely to be filled up?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) A list of members and office bearers of the Medical Council of India, who have completed their term as on 1.3.90, is given below under the heading statement.

(b) Efforts are being made to fill up the existing vacancies in the Medical Council of India expeditiously by nomination/election as per procedure prescribed in the Indian Medical Council Act, 1956 and rules made thereunder.

STATEMENT

List of Members Who Have Already Completed Their Terms as on 1.3.1990

Nominated under Section 3 (i) (a):

1. Dr. T.P. Sharma
2. Dr. B.K. Anand